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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No. 263/9/HBD/2019
NAME OF THE COMPANY	Safeway Realtors and Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Cdr. S. K. Naresh
NAME OF THE RESPONDENT(S)	Safeway Realtors and Developers Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
APURVA GOKHALE	Adv.	9989488000	
Karan Pandey	Adv.	9372141257	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for operational creditor is present.

For the first time counsel for petitioner is bringing to the notice of the Tribunal that corporate debtor company is struck off from the ROC, Hyderabad.

Counsel is directed to file an application seeking for restoration of the name of the corporate debtor company in the ROC,Hyd.

Counsel undertakes to file application.

List it on 08.01.2020.

  
**Member(T)**

  
**Member(J)**

Pavani